

HIGH COURT OF MANIPUR

AT IMPHAL

ORDER

Imphal, the 21st October, 2020

No. HCM/MJS/T-1/92-Estt./14922 : In pursuance of the Resolution of the Full Court Meeting held on 14.10.2020 at 1.00 p.m., High Court of Manipur is pleased to entrust the Additional Charge of the District & Sessions Judge, Ukhrul to Shri W. Tonen Meitei, Special Judge (ND&PS), Manipur in addition to his normal duties until further order(s) with effect from 31st October, 2020 (A/N) vice Smt. M. Pemila, District & Sessions Judge, Ukhrul retired on attaining the age of superannuation on 31st October, 2020 (A/N).

Smt. M. Pemila, District & Sessions Judge, Ukhrul shall hand over the charge of the District & Sessions Judge, Ukhrul to Shri W. Tonen Meitei, Judge, Special Court (ND&PS), Manipur on 31st October, 2020 (A/N).

By Order, etc.

A. Guneshwar Sharma

(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:

1. The Accountant General (A&E), Imphal, Manipur.
2. The Secretary (Law), Govt. of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges of Manipur.
4. The Member Secretary, MASLSA.
5. The District & Sessions Judge, Ukhrul.
6. The Judge, Special Court (ND&PS), Manipur.
7. The Registrar (Judl.)/(Admn.&PM&P), High Court of Manipur.
8. The Joint Director, Manipur Judicial Academy.
9. The Joint Registrar (Judl. & Bench)/(Admn./PM&P), High Court of Manipur.
10. All the Chief Judicial Magistrates/Civil Judges (Sr. Division) of Manipur.
11. The Deputy Registrar (Accounts/Planning)/(Admn./PM&P), High Court of Manipur.
12. Officers concerned.
13. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
17. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
18. The Private Secretary to Registrar General, High Court of Manipur.
19. The Superintendent (Estt.-II), High Court of Manipur.
20. The Guard file/Notice Board.